

IN THE COURT OF PRINCIPAL SESSIONS JUDGE, KATHUA

**Case No.: 11/2021
CNR NO. JKKT01000327-2021**

UT of JK

Vs. Through: Nemo

Khalid Hussain

Through: Nemo

In the matter of:-

Application on behalf of accused namely Khalid Hussain S/o Anwar Hussain presently lodged in District Jail Kathua in afore titled case pending trial before this Honble Court through his wife namely Najma Begum W/o accused Khalid Hussain R/o village Marghan Tehsil Darhal District Rajouri seeking Interim/Temporary bail on account of death of father-in-law.

CORAM

**JAFFER HUSSAIN BEG
JO Code: JK00040**

**ORDER
08.06.2021**

As the challan is pending before the Court of Pr. Sessions Judge, Kathua in which the next date of hearing is fixed on 28.06.2021. From 07.06.2021 to 21.06.2021 there are summer vacations and regular functioning of the Court is not being held. The application cannot be disposed off by the vacation Judge. As such, put up along with the challan on the due date before the Presiding Officer of that Court.

**Announced
08.06.2021**


**(Jaffer Hussain Beg)
Principal Sessions Judge
Kathua**

**Rajesh
E.A**